

The Insolvency and Bankruptcy Board of India signs Memorandum of Understanding (MoU) with Hamdard Institute of legal studies and research (HILSR), Jamia Hamdard (deemed to be university) at New Delhi on 24th May 2023

The Insolvency and Bankruptcy Board of India signed a Memorandum of Understanding (MoU) with Hamdard Institute of legal studies and research (HILSR), Jamia Hamdard (deemed to be university) at New Delhi on 24th May 2023. The MoU aims to collaborate in conducting awareness and capacity building programs / conferences / seminars / workshops etc. on issues related to Insolvency and Bankruptcy Code, 2016, and develop and impart courses, conduct moot competitions, issue joint publications and other collaborative efforts on the issues related to Insolvency and Bankruptcy Code, 2016. The MOU was signed by Sh. Santosh Kumar Shukla (Executive Director, IBBI) and Dr. M. Afshar Alam (Vice Chancellor, Jamia Hamdard).


